

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Shri Saif Ali, Head Assistant, Subordinate Judiciary of Jammu division pursuant to his exoneration from the charges in the Regular enquiry.

Order

No.: 1024 of 2021/Psy Dated: 29-10-2021

Sanction is hereby accorded for promotion to the post of Section Officer in the Grade of Rs. 9300-34800+GP 4600 (pre-revised) notionally from 01.11.2017 and the post of Chief Administrative Officer in the pay level-8 (47600-151100) (revised) notionally from 01.01.2021 and monetarily from the date of his joining in favour of Shri Saif Ali presently posted as Head Assistant/ Accountant in the Court of Pr. District & Sessions Judge, Jammu. Consequently, the officer shall rank senior to his next junior Shri Mangat Ram Parihar. The officer shall not be allowed any arrears of pay preceding the date of his joining as Chief Administrative Officer.

Consequent upon such promotion and in the interest of administration, Shri Saif Ali is transferred and posted as Chief Administrative Officer in the Court of Principal District & Sessions Judge, Kupwara against the available vacancy.

Note: The Principal District & Sessions Judge, Jammu shall ensure that the promotee is relieved within 10 days from the date of issuance of this Order.

(By Order)

(Sd/-)

(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No. 364-71 /PSY-592

Dated: 29-10-2021

Copy to:-

- 1) Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3) Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
- 4) Principal District & Sessions Judge, Jammu/Kupwara for information and necessary action.
- 5) Director Finance, High Court of J&K at Srinagar.
- 6) Chief Librarian, High Court of J&K and Ladakh, Srinagar/Jammu.
..... for information.
- 7) Incharge NIC, High Court wing, Srinagar for uploading on High Court website.
- 8) Office file.

(Sd/-)
29/10/2021

Principal Secretary to
Hon'ble the Chief Justice